

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **23.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Kerala State Electronics Development Corporation Ltd
Vs
Titanium Tantalum Products Ltd

MAIN PETITION NUMBER : TCP/413/2017

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1555/CHE/2024

ORDER

Present: Ld. Counsel Shri. Kasthuri Rangan for the Applicant /
Liquidator.

This application has been filed seeking extension of liquidation timeline for a period upto 25.09.2024.

It is stated that there is a stay of Hon'ble High Court in W.P./23976/2022 filed by EPFO.

Recording the above reasons, the liquidation timeline is extended till 25.09.2024.

IA(IBC)/1555/CHE/2024 is **disposed of**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)